

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.369 of 2020**

**IN THE MATTER OF:**

**Manipal Media Network Ltd.**

**...Appellant**

**Versus**

**Vishwakshara Media Pvt. Ltd.**

**...Respondent**

**For Appellant:           Shri Gautam Singh, Advocate**

**For Respondent:       None**

**ORDER**

**24.06.2020**       The Appellant to ensure completion of service on Respondent. After service, Respondent to file Reply within 10 days.

List the Appeal after three weeks.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Justice Venugopal M.)  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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